

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP/CA No. 164(ND)/2017

IN THE MATTER OF:

Genius Bug Education & Learning Pvt. Ltd. .... APPLICANT / PETITIONER  
Vs  
Registrar of Companies .... RESPONDENT

SECTION:

Under Section 252(3)

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR  
Hon'ble President

S.K. MOHAPATRA  
Hon'ble Member (T)

For the Applicant/petitioner:

For the Income Tax Dept.: Ms. Lakshmi Gurung & Ms. Easha Kadian,  
Advocates

For the ROC (Delhi): Mr. Manish Raj, Company prosecutor

ORDER

Arguments heard.

Order reserved.

Sd-

(M.M. KUMAR)  
PRESIDENT

Sd-

(S.K. MOHAPATRA)  
(MEMBER TECHNICAL)

12.01.2018  
Vineet